

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1464
ANSWERED ON 9TH MARCH, 2017

COLLECTION OF HIGHWAY CESS

1464. DR. BOORA NARSAIAH GOUD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government collects Highway Cess from petrol and diesel sold in the country; and
- (b) if so, the details of Cess collected and spent during the last three years, State and year-wise?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) The Government collects Cess on Petrol and High Speed Diesel (HSD) as per the provisions of the Central Road Fund (CRF) Act, 2000 amended by the Finance Act from time to time. The Ministry of Finance is the nodal Ministry for the collection of such Cess on Petrol and HSD.

The funds accrued under the Central Road Fund (CRF) during 2013-14, 2014-15 and 2015-16 were Rs. 19,263 crore, Rs. 26,108 crore and Rs. 69,809 crore (provisional) respectively.

This Ministry is primarily responsible for development and maintenance of National Highways (NHs).

The year-wise allocation and expenditure / release of share of Cess earmarked for NHs during last three years are as follows:-

Amount in Rs.crore

Year	Allocation	Expenditure / Release
2013-14	9881.95	9881.95
2014-15	13741.84	13697.05
2015-16	29326.85	29015.34

The development of NHs under various phases of National Highways Development Project (NHDP) is financed through NH share of CRF Cess, Toll Remittances and funds raised through Internal & Extra Budgetary Resources (IEBR) by National Highways Authority of India (NHAI). However, specific State/Union Territory (UT) wise details of such funding through CRF are not maintained. Part of NH share of cess under CRF is also earmarked for some projects under NHDP taken up through State Governments and development of other NHs/Roads.

This Ministry also allocates funds to the States/UTs for development of State Roads(Non-Rural Roads) under the CRF scheme. The funds for development of State roads under CRF scheme are allocated to the States/UTs on the basis of 30 percent weightage to fuel consumption and 70 percent weightage to the geographical area. The fund under CRF is non-lapsable. Apart from this, the Ministry also allocates funds for development of State Roads of Economic Importance and Inter-State Connectivity (EI & ISC) as per the CRF Act, 2000 amended by the Finance Act from time to time. The State/UT-wise details of the CRF accrual and releases and allocation and Release/Expenditure under EI & ISC schemes during the last three years is at Annexure-I & II respectively.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 1464 ANSWERED ON 09TH MARCH, 2017 ASKED BY DR. BOORA NARSAIAH GOUD REGARDING COLLECTION OF HIGHWAY CESS

Statement showing State/UT-wise accrual and release during the last three years under CRF

(Amount in Rs. crore)

Sl. No.	States/UTs	2013-14		2014-15		2015-16	
		Accrual	Release*	Accrual	Release*	Accrual	Release*
1.	Andhra Pradesh	197.24	197.24	225.15	#73.12	137.51	178.13
2.	Arunachal Pradesh	41.49	33.27	48.36	55.00	53.21	20.53
3.	Assam	46.02	18.28	52.59	42.44	58.44	46.34
4.	Bihar	64.38	45.47	73.73	83.36	81.70	80.88
5.	Chhattisgarh	77.53	54.07	89.32	0.00	99.73	84.13
6.	Goa	6.35	18.37	6.34	2.41	6.69	7.52
7.	Gujarat	141.01	100.70	162.26	110.42	178.81	61.05
8.	Haryana	66.42	66.42	73.73	73.73	80.25	79.45
9.	Himachal Pradesh	32.19	24.80	37.26	0.00	41.00	95.14
10.	Jammu & Kashmir	113.80	79.19	131.87	43.96	145.38	44.42
11.	Jharkhand	51.46	46.14	59.46	17.74	66.29	9.10
12.	Karnataka	138.06	138.06	160.14	170.51	179.98	164.46
13.	Kerala	46.70	70.40	53.65	54.60	60.48	59.88
14.	Madhya Pradesh	178.87	178.87	207.18	180.99	229.11	211.98
15.	Maharashtra	236.67	621.40	269.28	100.00	292.50	432.85
16.	Manipur	11.79	6.03	13.74	13.35	15.12	7.18
17.	Meghalaya	14.06	11.40	16.12	5.14	17.74	5.51
18.	Mizoram	10.88	0.00	12.68	4.23	13.96	4.70
19.	Nagaland	8.84	5.55	10.04	5.95	11.05	0.11
20.	Odisha	93.85	53.68	108.08	123.42	120.37	125.98
21.	Punjab	56.22	55.83	62.89	27.58	68.62	48.22
22.	Rajasthan	208.56	221.22	241.54	286.44	268.08	72.72
23.	Sikkim	4.08	0.00	4.76	1.55	5.23	0.00
24.	Tamil Nadu	129.90	127.82	153.01	155.09	161.95	160.33
25.	Telangana	0.00	0.00	#	#81.84	109.32	108.23
26.	Tripura	6.12	3.79	7.14	6.31	7.85	0.08
27.	Uttarakhand	33.78	119.46	38.32	25.51	41.87	0.42
28.	Uttar Pradesh	182.72	182.72	209.56	234.26	229.99	227.69
29.	West Bengal	68.01	86.81	78.49	85.80	85.77	55.48
30.	A&N Island	4.61	0.00	0.00	0.00	7.00	0.00
31.	Chandigarh	4.95	0.00	2.11	0.00	2.66	0.70
32.	Dadra & Nagar Haveli	2.32	0.00	0.00	0.00	1.34	0.00
33.	Daman & Diu	1.75	0.00	0.00	0.00	1.00	0.00
34.	Delhi	68.39	336.14	22.20	14.59	25.00	0.00
35.	Lakshadweep	0.17	0.00	0.00	0.00	0.00	0.00
36.	Puducherry	10.72	20.59	15.44	15.44	5.00	4.90

*Funds to some states have been released more than accrual of a state from the unspent balance of previous years of that States.

#Against Andhra Pradesh accrual Rs.225.15 crore, Rs.73.12 crore released for the State Andhra Pradesh and Rs.81.84 crore released for the Telangana.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 1464 ANSWERED ON 09TH MARCH, 2017 ASKED BY DR. BOORA NARSAIAH GOUD REGARDING COLLECTION OF HIGHWAY CESS

Statement showing State/UT-wise allocation and release/ expenditure during the last three years under EI&ISC schemes

(Amount in Rs. crore)

Sl. No.	States/UTs	2013-14		2014-15		2015-16	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	243.86	0.00	250.00	0.00	355.35	0.00
2	Arunachal Pradesh		12.45		9.26		22.43
3	Assam		0.00		0.93		6.30
4	Bihar		0.00		0.00		6.41
5	Chhattisgarh		0.00		0.00		0.00
6	Goa		0.00		0.00		7.89
7	Gujarat		0.00		15.16		6.13
8	Haryana		8.00		0.00		1.65
9	Himachal Pradesh		0.00		0.00		0.00
10	Jammu & Kashmir		15.00		12.00		0.00
11	Jharkhand		0.00		11.40		0.00
12	Karnataka		45.22		0.00		34.75
13	Kerala		0.00		20.56		0.00
14	Madhya Pradesh		0.00		0.00		0.00
15	Maharashtra		0.00		0.00		9.38
16	Manipur		4.53		0.00		12.72
17	Meghalaya		7.00		0.00		13.67
18	Mizoram		0.00		0.00		0.00
19	Nagaland		18.62		8.00		33.74
20	Odisha		0.00		0.00		18.06
21	Punjab		0.00		0.00		12.71
22	Rajasthan		61.91		0.00		8.21
23	Sikkim		31.74		0.00		0.00
24	Tamil Nadu		0.00		3.79		0.3
25	Telangana		0.00		0.00		2.17
25	Tripura		0.00		0.00		0.00
26	Uttarakhand		0.00		0.00		0.00
27	Uttar Pradesh		13.71		12.00		68.77
28	West Bengal		18.50		0.00		0.00
	UTs						
29	A&N Island	18.36	0.00	1.00	0.00		0.00
30	Chandigarh		0.00		0.00		0.00
31	Dadra & Nagar Haveli		0.00		0.00		0.00
32	Daman & Diu		0.00		0.00		0.00
33	Delhi		0.00		0.00		0.00
34	Lakshdweep		0.00		0.00		0.00
35	Puducherry		0.00		0.00		1.79
